

JUDGMENTS FOR THE MONTH OF JUNE, 2013

Sl No	Date of Judgment	CASE NO.	PARTIES' NAME	SUBJECT	JUDGMENT DELIVERED BY
1	3 rd	<u>CRL.A(J) 73/2009</u>	MAHESH KANDHA VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MRS. JUSTICE ANIMA HAZARIKA HON'BLE MR. JUSTICE P. K. SAIKIA
2	3 rd	<u>RSA 208/2012</u>	SRI DUTI RAM KALITA VS SRI NIDHI RAM KALITA & ANR	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR. JUSTICE N. CHAUDHURY
3	4 th	<u>RSA 192/2000</u>	JAWED RAHMAN & ANR VS SMTI RUMENA HUDA HAZARIKA & ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE NISHITENDU CHAUDHURY
4	5 th	<u>AB 2366/2013</u>	SRI DITUMONI HAZARIKA VS THE STATE OF ASSAM	Law regarding enticement of minor girls inadequate-Amendments of IPC suggested	HON'BLE MR. JUSTICE B.D.AGARWAL
5	6 th	<u>Crl.Rev.P. 307/2004</u>	NASIR UDDIN VS STATE OF ASSAM	Criminal Revisions for quashing of criminal proceeding	HON'BLE MR. JUSTICE A.C. UPADHYAY
6	7 th	<u>CRL.A(J) 103/2008</u>	KONWAR GORH VS THE STATE OF ASSAM	Confessional Statement - Precautions to be taken.	HON'BLE MR. JUSTICE B.D AGARWAL HON'BLE MR. JUSTICE P.K. SAIKIA
7	7 th	<u>WP(C) 483(AP)/2010</u>	TSEWANG DORJEE & ORS VS THE STATE OF ACUNACHAL PRADESH & ORS	Judgement (CAV)	THE HON'BLE MR. JUSTICE C.R. SARMA
8	7 th	<u>WP(C) 135(AP)/2011</u>	LEKSHI DAYANG VS THE STATE OF ACUNACHAL PRADESH & ORS	Judgement (CAV)	THE HON'BLE MR. JUSTICE C.R. SARMA
9	7 th	<u>Crl.Pet. 176/2012</u>	NURUL ISLAM & 25 ORS. VS THE STATE OF ASSAM	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE B. K. SHARMA
10	7 th	<u>Crl.Pet. 181/2012</u>	NGI THAN LET GOHAIN VS THE STATE OF ASSAM	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE B. K. SHARMA
11	7 th	<u>Crl.Pet. 199/2012</u>	MD. ARMAN SHEIKN & ANR VS THE STATE OF ASSAM	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE B. K. SHARMA
12	7 th	<u>Crl.Pet. 201/2012</u>	JOY RAM NATH HAZARIKA & 2 ORS. VS THE STATE OF ASSAM	Criminal Revisions against orders passed in trial cases	THE HON'BLE MR. JUSTICE B. K. SHARMA

13	7 th	<u>Crl.Pet. 208/2012</u>	KHAGENDRA NATH BURAGOHAHAIN & 2 ORS VS THE STATE OF ASSAM	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE B. K. SHARMA
14	7 th	<u>Crl.Pet. 210/2012</u>	MAHAT CH. BRAHMA & 8 ORS VS THE STATE OF ASSAM	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE B. K. SHARMA
15	7 th	<u>Crl.Pet. 211/2012</u>	AHMED HUSSAIN & 2 ORS VS THE STATE OF ASSAM	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE B. K. SHARMA
16	7 th	<u>Crl.Pet. 212/2012</u>	ANUP PRATIM GOGOI & 4 ORS VS THE STATE OF ASSAM	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE B. K. SHARMA
17	7 th	<u>Crl.Pet. 216/2012</u>	AJAY TEWARI VS THE STATE OF ASSAM	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE B. K. SHARMA
18	7 th	<u>Crl.Pet. 217/2012</u>	HEMANTA NARZARY VS THE STATE OF ASSAM	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE B. K. SHARMA
19	7 th	<u>Crl.Pet. 218/2012</u>	DR. ASHISH KUMAR BHUTANI VS THE STATE OF ASSAM	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE B. K. SHARMA
20	7 th	<u>Crl.Pet. 224/2012</u>	MOTILAL PEGU VS THE STATE OF ASSAM	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE B. K. SHARMA
21	7 th	<u>Crl.Pet. 226/2012</u>	SASHIDHAR DUTTA & 7 ORS VS THE STATE OF ASSAM	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE B. K. SHARMA
22	7 th	<u>Crl.Pet. 230/2012</u>	MADAN ROY CHOUDHURY VS THE STATE OF ASSAM	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE B. K. SHARMA
23	7 th	<u>Crl.Pet. 231/2012</u>	LALIT MOHAN SUKLABAIIDYA VS THE STATE OF ASSAM	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE B. K. SHARMA
24	7 th	<u>Crl.Pet. 232/2012</u>	PRADIP KUMAR DAS VS THE STATE OF ASSAM	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE B. K. SHARMA
25	7 th	<u>Crl.Pet. 234/2012</u>	DR. ALOK KHARE VS THE STATE OF ASSAM	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE B. K. SHARMA

26	7 th	<u>Crl.Pet. 236/2012</u>	PRASENJIT KUMAR PATHAK VS THE STATE OF ASSAM	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE B. K. SHARMA
27	7 th	<u>Crl.Pet. 240/2012</u>	JAHIR UDDIN BARBHUIYA VS THE STATE OF ASSAM	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE B. K. SHARMA
28	7 th	<u>Crl.Pet. 242/2012</u>	ANAMUL HAQUE CHOUDHURY VS THE STATE OF ASSAM	Other Criminal mis. Cases under Section 482	THE HON'BLE MR. JUSTICE B. K. SHARMA
29	7 th	<u>Crl.Pet. 245/2012</u>	MUJAHID ALI VS THE STATE OF ASSAM	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE B. K. SHARMA
30	7 th	<u>Crl.Pet. 247/2012</u>	MD. ARMAN SHEIKH VS THE STATE OF ASSAM	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE B. K. SHARMA
31	7 th	<u>Crl.Pet. 261/2012</u>	ISHAQUE ALI BARBHUIYA VS THE STATE OF ASSAM	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE B. K. SHARMA
32	7 th	<u>Crl.Pet. 269/2012</u>	JANAKI RAM DAS & ANR. VS THE STATE OF ASSAM	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE B. K. SHARMA
33	7 th	<u>Crl.Pet. 274/2012</u>	DIPAK KR. BAISHYA VS THE STATE OF ASSAM	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE B. K. SHARMA
34	7 th	<u>Crl.Pet. 329/2012</u>	CHANDRA DEVI SARMA VS THE STATE OF ASSAM	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE B. K. SHARMA
35	7 th	<u>Crl.Pet. 333/2012</u>	PABITRA KAIBORTA & 3 ORS VS THE STATE OF ASSAM	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE B. K. SHARMA
36	7 th	<u>Crl.Pet. 334/2012</u>	SMT. MAYURI PUJARI VS THE STATE OF ASSAM	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE B. K. SHARMA
37	7 th	<u>Crl.Pet. 372/2012</u>	NIRODE CHANDRA DAS VS THE STATE OF ASSAM	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE B. K. SHARMA
38	7 th	<u>Crl.Pet. 384/2012</u>	BINOD KUMAR DEKA VS THE STATE OF ASSAM	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE B. K. SHARMA

39	7 th	<u>Crl.Pet. 387/2012</u>	RAJIB BHUYAN VS THE STATE OF ASSAM	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE B. K. SHARMA
40	7 th	<u>Crl.Pet. 399/2012</u>	DR. GOPAL CHANDRA MEDHI & 8 ORS. VS THE STATE OF ASSAM	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE B. K. SHARMA
41	7 th	<u>Crl.Pet. 400/2012</u>	RAJANI KANTA TALUKDAR & ANR VS THE STATE OF ASSAM	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE B. K. SHARMA
42	7 th	<u>Crl.Pet. 494/2012</u>	SUBHAMOY GUPTA & 2 OTHERS VS THE STATE OF ASSAM	Criminal Revisions against orders passed in trial cases	THE HON'BLE MR. JUSTICE B. K. SHARMA
43	7 th	<u>Crl.Pet. 522/2012</u>	BHARAT CH. SARMA VS THE STATE OF ASSAM	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE B. K. SHARMA
44	7 th	<u>Crl.Pet. 523/2012</u>	MASHUK UDDIN LASKAR VS THE STATE OF ASSAM	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE B. K. SHARMA
45	7 th	<u>Crl.Pet. 530/2012</u>	JOYNAL ABEDIN VS THE STATE OF ASSAM	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE B. K. SHARMA
46	7 th	<u>Crl.Pet. 531/2012</u>	JATIN SARMA VS THE STATE OF ASSAM	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE B. K. SHARMA
47	7 th	<u>Crl.Pet. 533/2012</u>	JAWHARLAL DAS & ANR VS THE STATE OF ASSAM	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE B. K. SHARMA
48	7 th	<u>Crl.Pet. 545/2012</u>	MD. FAKARUDDIN LASKAR VS THE STATE OF ASSAM	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE B. K. SHARMA
49	7 th	<u>Crl.Pet. 566/2012</u>	ASHOK KUMAR ROY VS THE STATE OF ASSAM	Criminal Revisions against orders passed in trial cases	THE HON'BLE MR. JUSTICE B. K. SHARMA
50	7 th	<u>Crl.Pet. 568/2012</u>	DR. TARA PRASAD DAS VS THE STATE OF ASSAM	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE B. K. SHARMA
51	7 th	<u>Crl.Pet. 646/2012</u>	TARUN CH. BARUA @ TARUN CH BARUAH VS THE STATE OF ASSAM	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE B. K. SHARMA

52	7 th	Crl.Pet. 650/2012	RAMESWAR DEKA VS THE STATE OF ASSAM	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE B. K. SHARMA
53	7 th	Crl.Pet. 673/2012	JITENDRA NATH PHUKAN VS THE STATE OF ASSAM	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE B. K. SHARMA
54	7 th	Crl.Pet. 708/2012	SAMSUDDIN LASKAR VS THE STATE OF ASSAM	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE B. K. SHARMA
55	7 th	Crl.Pet. 728/2012	RANJIT KR. SARMAH & ANR VS THE STATE OF ASSAM	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE B. K. SHARMA
56	7 th	Crl.Pet. 738/2012	SWAPAN KUMAR ROY VS THE STATE OF ASSAM	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE B. K. SHARMA
57	7 th	Crl.Pet. 743/2012	HIREN TALUKDAR VS THE STATE OF ASSAM	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE B. K. SHARMA
58	7 th	Crl.Pet. 808/2012	MANMATH DEKA VS THE STATE OF ASSAM	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE B. K. SHARMA
59	7 th	Crl.Pet. 809/2012	AKSHAY KUMAR DAS VS THE STATE OF ASSAM	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE B. K. SHARMA
60	10 th	RSA 178/2002	ON THE DEATH OF JAMINI BORA HER LEGAL HEIRS ARE NAREN BORA & ORS VS SUBHA CHANDRA GOGOI	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE N. CHAUDHURY
61	10 th	MFA 27/2003	M/S UNITED INDIA INSURANCE CO. LTD. VS SMTI SEWALI DAS & ORS	Appeals from motor accident claims tribunal	HON'BLE MR. JUSTICE N. CHAUDHURY
62	11 th	RSA 180/2002	MD SUNAJUL ALI VS MD SAFIQR UDDIN & ANR	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE N. CHAUDHURY
63	11 th	Crl.Rev.P. 321/2004	SRI JAYANTA BARUAH AND ANR VS MISS ANJITA SAIKIA	Criminal Revisions for quashing of criminal proceeding	HON'BLE MR. JUSTICE C.R. SARMA
64	11 th	WP(C) 2685/2006	SRI PRADIP DUTTA VS UNION OF INDIA & ORS	Other Civil Rules	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
65	11 th	WP(C) 2973/2006	SRI AJIT KUMAR KAKOTI VS THE STATE OF ASSAM & ORS	Seniority	THE HON'BLE MR. JUSTICE A.K. GOSWAMI

66	11 th	Crl.Pet. 579/2012	SRI RIPUN BORA VS CENTRAL BUREAU OF INVESTIGATION & ANR.	Criminal Revisions for quashing of criminal proceeding	HON'BLE MR. JUSTICE B. D. AGARWAL
67	11 th	Crl.Pet. 828/2012	SRI PULIN PHUKAN VS CENTRAL BUREAU OF INVESTIGATION & ANR.	Criminal Revisions for quashing of criminal proceeding	HON'BLE MR. JUSTICE B. D. AGARWAL
68	11 th	WP(C) 572/2012	UNION OF INDIA & 3 ORS VS RAJESH KHARE	Order of the Appellate or Revisional authority	THE HON'BLE MR. JUSTICE I. A. ANSARI THE HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH
69	12 th	RSA 114/2002	SMTI SHYAMALI CHAKRABORTY & ORS VS SADHAN CHAKRABORTY & ORS	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR. JUSTICE B.P. KATAKEY
70	12 th	RSA 118/2002	SMTI SHYAMALI CHAKRABORTY & ORS VS SADHAN CHAKRABORTY & ORS	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR. JUSTICE B.P. KATAKEY
71	12 th	WP(C) 4717/2007	MD ALAUDDIN MONDAL VS THE STATE OF ASSAM AND ORS	Selection and appointment	THE HON'BLE MR JUSTICE HRISHIKESH ROY
72	12 th	Crl.A. 162/2008	SARIF UDDIN KHAN & ORS VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE B.D AGARWAL HON'BLE MR JUSTICE N CHAUDHURY
73	12 th	WP(C) 1780/2008	MANAGING COMMITTEE OF KALARCHAR LOWER PRIMARY SCHOOL AND ORS. VS THE STATE OF ASSAM AND ORS	Other disputes relating to Management of academic Institutions	HON'BLE MR JUSTICE HRISHIKESH ROY
74	12 th	WP(C) 2125/2008	MD. LAL MAHMUD ALI AND ORS. VS THE STATE OF ASSAM AND ORS	Managing Committee of other Schools	HON'BLE MR JUSTICE HRISHIKESH ROY
75	12 th	CRL.A(J) 82/2009	SRI MONTU RAJOWAR VS THE STATE OF ASSAM	Criminal Appeals (Jail)	THE HON'BLE MR. JUSTICE B.D. AGARWAL THE HON'BLE MR. JUSTICE N. CHAUDHURY
76	12 th	Crl.A. 197/2009	MD. HASEM ALI & 10 ORS VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	THE HON'BLR MR.JUSTICE I.A. ANSARI THE HON'BLR DR. (MRS) JUSTICE INDIRA SHAH
77	12 th	WP(C) 3499/2009	MANAGING COMMITTEE OF KALARCHAR LOWER PRIMARY SCHOOL & ORS VS THE STATE OF ASSAM AND ORS	Other disputes relating to Management of academic Institutions	HON'BLE MR JUSTICE HRISHIKESH ROY
78	12 th	CRL.A(J) 48/2012	UTTAM GOWALA @ BABU VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE A K GOSWAMI
79	13 th	MFA 75/2003	ORIENTAL INSURANCE CO. LTD. VS DAYAL CH. NATH & ORS	Appeals under the Workmen Compensation Act, 1923	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
80	13 th	CRL.A(J) 63/2010	SMTI DIPIKA RAY VS THE STATE OF ASSAM	Criminal Appeals (Jail)	THE HON'BLE MR. JUSTICE B.D. AGARWAL THE HON'BLE MR. JUSTICE N. CHAUDHURY

81	14 th	Crl.Rev.P. 252/2010	MS NANDITA KONWAR VS UTPAL GOHAIN & ORS.		HON'BLE MR. JUSTICE C.R. SARMA
82	14 th	WP(C) 644/2013	MUSTT. MAJEDA KHATUN VS THE STATE OF ASSAM AND 5 ORS.	Death after detention in custody	HON'BLE MR. JUSTICE I. A. ANSARI HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH
83	14 th	WP(C) 3036/2013	PINKU MAJUMDAR VS THE STATE OF ASSAM AND 2 ORS	Transfer	THE HON'BLE MR. JUSTICE B.P. KATAKEY
84	17 th	CRL.A(J) 34/2009	NITUL HAZARIKA @ NIGUN VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR JUSTICE I. A. ANSARI HON'BLE DR. (MRS). JUSTICE INDIRA SHAH
85	17 th	Review.Pet. 104/2011	ABDUL NOOR AND ORS VS KATAN BIBI AND 12 ORS	Other Review Applications	HON'BLE MR JUSTICE N. CHAUDHURY
86	17 th	Mat.App. 18/2012	SMITA GOSWAMI VS RAJIB KALITA	Family Court Appeals	HON'BLE MR. JUSTICE I. A. ANSARI HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH
87	17 th	WP(C) 177/2012	DR. MANJULA DAS VS THE UNION OF INDIA & ORS	Other Civil Rules	HON'BLE MR. JUSTICE B. K. SHARMA
88	17 th	WP(C) 2482/2013	DR. MANJULA DAS VS THE UNION OF INDIA & ORS	Other Civil Rules	HON'BLE MR. JUSTICE B. K. SHARMA
89	18 th	RSA 19/2001	BINODE DAS & ORS VS SMTI SARUMAI PATANGIA & ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE N. CHAUDHURY
90	18 th	CRL.A(J) 104/2008	GHANA GOGOI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE I. A. ANSARI HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH
91	18 th	Mat.App. 2/2010	MRS. RUMY CHOWDHURY VS WG. CO. VIKASH HORA	Family Court Appeals	THE HON'BLE MR. JUSTICE I. A. ANSARI THE HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH
92	18 th	ITA 11/2011	MC LEOD RUSSEL INDIA LIMITED VS COMMISSIONER OF INCOME TAX AND ANR	Reference under section 256(1) of the Income-Tax Act 1961	THE HON'BLE MR. JUSTICE I. A. ANSARI THE HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH
93	18 th	WP(C) 2319/2011	MRS PURNIMA TAMULI PHUKAN VS THE STATE OF ASSAM AND ORS	Retirement benefits	THE HON'BLE MR. JUSTICE B. K. SHARMA
94	20 th	MFA 130/2003	ORIENTAL INSURANCE CO. LTD. VS MRINMOY CHATTERJEE AND ANR	Other First Appeals	THE HON'BLE MR. JUSTICE N. CHAUDHURY
95	20 th	WP(C) 6025/2010	MD. DURJAN ALI VS THE STATE OF ASSAM AND ORS	Orders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	THE HON'BLE MR. JUSTICE B. K. SHARMA
96	21 st	CRP 118/2013	HARI PRASAD SARMA VS SMTI NIBEDITA SAHA & ANR.	Civil Revision against orders passed by Civil Court in suits	THE HON'BLE MR. JUSTICE N. CHAUDHURY
97	25 th	CRL.A(J) 22/2009	RAMESH MUNDA VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MRS. JUSTICE ANIMA HAZARIKA HON'BLE MR. JUSTICE PK SAIKIA

98	25 th	CRL.A(J) 23/2010	SRI KANDARPA DEKA VS THE STATE OF ASSAM	JUDGMENT IN CRIMINAL APPEAL 23(J) OF 2010	HON'BLE MR JUSTICE A. C. UPADHYAY
99	25 th	WP(C) 2221/2011	THE UNION OF INDIA & ORS VS SMTI JAYA TALUKDAR	Order of the Appellate or Revisional authority	THE HON'BLE MR. JUSTICE I. A. ANSARI THE HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH
100	25 th	Crl.Rev.P. 552/2012	GUWAHATI SUB-DIVISIONAL MARKET COMMITTEE VS SURESH SIKARIA	Criminal Revisions against orders passed in trial cases	THE HON'BLE MR. JUSTICE A. C. UPADHYAY
101	26 th	CRL.A(J) 57/2010	SHEKHAR BAREK VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR JUSTICE I A ANSARI HON'BLE DR(MRS). JUSTICE INDIRA SHAH
102	26 th	WP(C) 2329/2011	M/S KABIR TEA ESTATE VS THE STATE OF ASSAM AND ORS	Requisition of land	THE HON'BLE MR. JUSTICE B.K. SHARMA
103	26 th	WP(C) 1033/2013	M/S KABIR TEA ESTATE VS THE STATE OF ASSAM AND ORS	Other land matters	THE HON'BLE MR. JUSTICE B.K. SHARMA
104	27 th	Crl.A. 41/2009	SRI RUPESH CH. SHAH VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
105	27 th	WP(C) 2999/2010	DR. AMAR JYOTI BARUAH VS THE UNION OF INDIA & ORS	Suspension	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
106	28 th	CRL.A(J) 61/2009	DHAN MAHANTOO VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR JUSTICE I. A. ANSARI HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH
107	28 th	WA 369/2010	ASSAM STATE ELECTRICITY BOARD & ORS VS MOKALBARI KANOI TEA ESTATE (P) LTD.	Writ Appeals under the Gauhati High Court Rules	THE HON'BLE CHIEF JUSTICE MR. A. K. GOEL HON'BLE MR. JUSTICE A. K. GOSWAMI HON'BLE MR. JUSTICE UJJAL BHUYAN
108	28 th	WA 39/2011	PABITRA HAZARIKA VS THE STATE OF ASSAM AND ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. CHIEF JUSTICE A. K. GOEL THE HON'BLE MR. JUSTICE A. K. GOSWAMI
109	28 th	WA 115/2011	AJIT KR. BARUAH VS THE STATE OF ASSAM AND ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. CHIEF JUSTICE A. K. GOEL THE HON'BLE MR. JUSTICE A. K. GOSWAMI
110	28 th	WA 256/2011	SRI BIRENDRA NARAYAN THAKURIA VS THE STATE OF ASSAM AND ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. CHIEF JUSTICE A. K. GOEL THE HON'BLE MR. JUSTICE A. K. GOSWAMI
111	28 th	ITA 1/2012	COMMISSIONER OF INCOME TAX VS SMT. GITA RANI GHOSH	Reference under section 256(1) of the Income-Tax Act 1961	THE HON'BLE MR. JUSTICE I. A. ANSARI THE HON'BLE DR (MRS). JUSTICE INDIRA SHAH
112	28 th	WP(C) 2856/2012	ARUN PATHAK VS THE STATE OF ASSAM AND ORS	Challenge to Orders passed by dist. & state govt. authority	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
113	28 th	WP(C) 154/2013	DRILLMEC S.P.A VS OIL INDIA LIMITED & 5 ORS	Other settlements	THE HON'BLE MR. JUSTICE B. P. KATAKEY